

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, the 22nd September, 2021

No.HCM/1/96/BENCH/95509

It is hereby informed to all the learned members of the Bar and litigants that Hon'ble The Chief Justice will not be available for holding court from 24th September, 2021 to 1st October, 2021.

The pending PILs already fixed for listing during this period will be listed on the same dates before another Bench. The following Division Bench cases however will be rescheduled to another date as follows:

Dates	Case No.	Rescheduled to
24.09.2021	MC (WA) No. 1 of 2020	22.10.2021
	MC(WA) No. 21 of 2020	
	MC(Mat. App.) No. 3 of 2019.	25.10.2021
	Mat App. No. 4 of 2019	
	MC(Mat.App.) No. 10 of 2018	
	MC(WA) No. 2 of 2019	
	WA No.1 of 2019	
	WP(C) No. 299 of 2020	
	WP(C) No. 91 of 2021	
	WA No. 6 of 2019	
	WA No.9 of 2019	
	MC(WP(C)) No. 218 of 2018	
	WP(C) No. 946 of 2018	
WP(C) No. 1190 of 2018		
27.09.2021	WA No. 23 of 2021	26.10.2021
	MC(WA) No. 73 of 2020	
	Cont. Case (C) No. 63 of 2021	
	Cont. Case(C) No. 41 of 2021	
28.09.2021	Cril. A. No. 8 of 2019	27.10.2021
	Death Sentence Ref. No. 1 of 2019	
	WP(C) No. 440 of 2019	
	Mat. App. No. 1 of 2019	
	WP(C) No. 496 of 2021	
	WP(Cril.) No. 29 of 2013	
	WP(Cril.) No. 32 of 2013	
	WA No. 16 of 2018	
	WA No. 38 of 2018	
	WA No. 39 of 2018	
WA No. 40 of 2018		
29.09.2021	MC(WA) No. 32 of 2021	28.10.2021
	MC(WA) No. 54 of 2021	
	MC(WA) No. 55 of 2021	
01.10.2021	MC(WA) No.19 of 2021	29.10.2021
	Cont. Case(Cril) No. 4 of 2020	
	WA No. 45 of 2018	
	MC(Review pet.) No. 5 of 2021	

Single Bench matters to be heard by Hon'ble The Chief Justice will be rescheduled as follows:

Dates	Case No.	Rescheduled to
24.09.2021	MC(MAC App.) No. 8 of 2018	25.10.2021
	MAC App. No. 2 of 2018	
	RSA No. 11 of 2013	
	RSA No. 7 of 2019	
	RSA No. 4 of 2013	
	MC(CRP(CRP Art. 227) No. 8 of 2020	
	CRP(CRP Art. 227) No. 32 of 2016	
	MC(CRP Art. 227) No. 20 of 2016	
27.09.2021	CRP(CRP Art.227) No. 30 of 2018	26.10.201
	Cont. Case(C) No. 167 of 2019	
28.09. 2021	CRP(CRP Art. 227) No. 34 of 2017	27.10.2021
	CRP(CRP Art. 227) No. 31 of 2018	
	Cont. Case(C) No. 161 of 2021	
29.09.2021	CRP(CRP Art. 227) No. 46 of 2014	28.10.2021
	CRP(CRP Art. 227) No. 37 of 2017	
	CRP(CRP Art.227) No. 66 of 2018	
	RSA No. 5 of 2009	
	RSA No. 1 of 2015	

Interim orders, if any, subsisting and in force in these cases shall stand extended till the next notified dates

By Orders etc.,

Sd/-

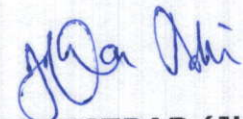
**(YUMKHAM ROTHER)
REGISTRAR (JUDL.)**

the Imphal, 22nd September, 2021

No.HCM/1/96/BENCH/ 95510-26
Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
10. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
11. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
12. The P.S. to Hon'ble Mr. Justice A. Bimol Singh.
13. The P.S. to Registrar General, High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the official website.
15. All the Superintendents, Bench & Judicial Sections, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.

*For kind information and circulation to
the learned members*



**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**